(क) क्या सरकार चौथी पंचवर्षीय योजना के लिये संसाधनों के कार्य को पूरा करने के लिये देश में विकास की वस्तुओं के उत्पादन को कम करके और इससे बची पूंजी को अन्य वस्तुओं के उत्पादन और अन्य कार्यों में लगाना उचित समझती है;

(ख) यदि हां, तो सरकार ने इस बारे में क्या योजना बनाई है;

(ग) इस योजना को क्रियान्विति के लिये सरकार ने क्या कार्यवाही की है और उसके क्या परिणाम निकले हैं; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) औद्योगिक लाइसेंसीकरण के द्वारा यह सुनिश्चित करने के प्रयत्न किये जा रहे हैं कि विदेशी मुद्रा दुर्लभ साधनों का वांछित दिशा में उत्पादन तथा निर्माण कार्यों में इस्तेमाल किया जाये। फिर भी, चूंकि लाइसेंसीकरण मूलतः एक निषेधक उपकरण है, अतः ऐसे समाधान को एक सीमा तक ही दूसरे उपयोग में लाना सम्भव है। औद्योगिक लाइसेंस नीति जांच समिति ने अन्य बातों के साथ-साथ अपने प्रतिवेदन में यह भी सिफारिश की है कि विशिष्ट अवधियों में विलास की वस्तुएं बनाने वाले उद्योगों की और अधिक क्षमता बढ़ाने पर रोक लगा दी जानी चाहिए क्योंकि ये दुर्लभ साधनों का बड़ा कर्षण करते है।

(ख) से (घ). समिति की विभिन्न सिफारिशें, जिनमे एक उपर्युक्त सिफारिश सम्मिलित है, सरकार के विचाराधीन है और निर्णय की घोषणा शीघ्र ही की जाने की संभावना है।

Foreign Collaboration

1229. SHRI RABI RAY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government are thinking of adopting a selective approach in the sphere of foreign collaboration;

(b) whether they have decided not to allow collaboration in the manufacture of luxury items; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c) . The policy of Government in respect of foreign collaboration is that this should be permitted only where it is absolutely necessary. With the wide industrial base already created in the country and with increased indigenous technological development, a greater degree of selectivity is now being exercised in respect of such proposals. Foreign collaboration in respect of luxury items is not normally being permitted, except where the schemes are substantially export-oriented.

Savings in Foreign Exchange

1230. SHRI R. K. BIRLA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that as a result of series of import substitution measures and a phased programme of accelerated production of items needed to increase the Indian component of manufactures, there has been a big saving in foreign exchange;

(b) if so, the extent of savings in foreign exchange during the last there years yearwise, on this account;

(c) what are the items of manufactures in which savings have been effected; and

(d) what further steps are being taken in this direction to have more savings in foreign exchange during the Fourth Plan ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE